

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 110**  
**(IB)-800(PB)/2019**

**IN THE MATTER OF:**

Money Wise Financial Services Pvt. Ltd.

.... Applicant/petitioner

v.

M/s. Indrapuram Habitat Centre Pvt. Ltd.

.... Respondent

**Order under Section 7 of IBC, 2016**

**Order delivered on 12.07.2019**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR**  
**HON'BLE PRESIDENT**

**SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Ms. Swastika Kumari, Mr. Pankaj Aggarwal,  
Adv.

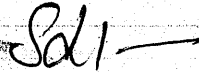
For the Respondent:

Mr. Saurabh Kalia, Mr. Ashotosh Gupta,  
Mr. Gaurav Rana, Mr. Abhishek Aggarwal,  
Adv. for Corporate Debtor.

**ORDER**

A copy of the reply has been handed over to the counsel for the petitioner in the court.

List for arguments on 26.07.2019.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**